

(b) if so, what are the constraints in the efficient working of blood transfusion service; and

(c) the steps proposed to overcome these constraints?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes, the Government are aware of the views but they do not agree with the same.

(b) and (c). Does not arise.

Cargo vessel M. V. Viswavinaya

4394. SHRI P. M. SAYEED: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Lakshadweep Administration has chartered a Cargo Vessel named M. V. Viswavinaya on payment of Rs. 1500 per day during the current year;

(b) whether due to its irresponsible performance in loading and unloading and reaching Island at odd hours resulted in colossal loss on account of pilferage and other malpractices and the Government was forced to withdraw the Cargo vessel;

(c) if so how many voyages it has performed, name of Island it touched

in each voyage, total cargo loaded and unloaded at each Island during the period of contract and the total loss suffered due to its introduction; and

(d) whether any inquiry has been conducted into its losses and its irregularities and the action taken against those held responsible?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) The cargo vessel M. V. 'Vishwa Vinaya' was chartered on a payment of Rs. 15,000 pay day and not on Rs. 1500.

(b) No, Sir. The ship was withdrawn only due to onset of monsoon.

(c) The vessel performed 6 voyages. The names of Islands it touched in each voyage and the total cargo loaded and unloaded at each Island during the period of contract are given in the enclosed statement.

(d) No loss was incurred by the Lakshadweep Administration due to the introduction of this vessel alone. However, shipping service in the Lakshadweep area is not profit-oriented but is run as an essential service.

(d) Does not arise.

Statement

Port	Arrived	Sailed	Loaded Tons	Discharged Tons
<b>Voyage 1</b>				
Cochin . . . . .	22-1-80	1-2-80	1498	—
Miticoy . . . . .	2-2-80	21-2-80	267 Drums	1498
<b>Voyage 2</b>				
Cochin . . . . .	22-2-80	10-3-80	1528	267 Drums
Kavaratti . . . . .	11-3-80	12-3-80	—	82
Androth . . . . .	13-3-80	24-3-80	32	668
Amini . . . . .	24-3-80	25-3-80	—	230

Port	Arrived	Sailed	Loaded Tons	D'charged Ton
<b>Voyage 3</b>				
Cochin	26-3-80	28-3-80	..	32
Calicut	29-3-80	9-4-80	990	..
Cochin	10-4-80	14-4-80	121	..
Androth	15-4-80	15-4-80	..	21.5
Kavaratti	16-4-80	20-4-80	..	29.816
Amini	20-4-80	20-4-80	..	78.300
Kalpeni	21-4-80	23-4-80	..	268.000
Agathi	24-4-80	27-4-80	..	311.350
Kavaratti	27-4-80	30-4-80	..	260.100
Amini	30-4-80	1-5-80	9	165.000
<b>Voyage 4</b>				
Cochin	2-5-80	4-5-80	..	..
Androth	5-5-80	10-5-80	..	281.300
Amini	10-5-80	13-5-80	12.8	238.500
<b>Voyage 5</b>				
Cochin	14-5-80	24-5-80	1087	21.8
Kilton	25-5-80	27-5-80	..	..
Amini	27-5-80	30-5-80	..	202.000
Kilton	30-5-80	30-5-80	..	87.000
Kavaratti	1-6-80	2-6-80	..	149.000
Agathi	3-6-80	4-6-80	..	..
Kavaratti	4-6-80	5-6-80	..	..
Kalpeni	6-6-80	6-6-80	..	..
<b>Voyage 6</b>				
Cochin	7-6-80	17-6-80	..	..
Androth	18-6-80	19-6-80	..	..
Kavaratti	20-6-80	26-6-80	..	49.2
Agathi	26-6-80	28-6-80	..	1 + 21.6
Androth	29-6-80	30-6-80	..	1.4
Cochin	1-7-80	..	..	574
			5277.8 Tons plus 267 Drums	5277.8 Tons plus 207 Drums

**Confirmation of Class II, III, IV employees**

4395. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) how many class II, III & IV employees have not been confirmed for the last 7 years and more;

(b) what is the period prescribed for confirmation or otherwise;

(c) what are the reasons for their neither being confirmed nor action being taken against them; and

(d) what are the steps that are being taken up by Railway Administration to decide their cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.